

Extension Certificate.

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
TESTAMENTARY AND INTESTATE JURISDICTION

PETITION NO. OF 19 .

(Title as in the Petition)

On the application of A.B. made to me on the
..... day of 19 I hereby extend this certificate to the
following debts and securities namely:-

Debts

Serial No.	Name of debtor	Amount of debt including interest on the date of application for certificate	Description and date of instrument, if any, by which the debt is secured

Securities

Serial No.	Description			Market value of security on date of application for certificate
	Distinguishing number or letter or security	Name, title or class of security	Amount or par value of security	

This extension empowers A. B. to collect those debts and to receive interest, dividends on and to negotiate or transfer those securities.

Witness Chief Justice at Bombay
aforesaid, this day of 19 .

By the Court,
Prothonotary and senior Master.

Sealer

The day of 19 .

Advocate for